

## STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) Dr. A. NAGARAJAN  2. Service to which the officer belongs GROUP A  5. Date of Appointment 15.07.2021				3. Present post held (with date) <u>FOOD ANALYST</u> 4. Present Pay <u>Rs. 56100/-</u> 6. Date of Birth <u>02.08.1984</u>			
Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)			
Tiruvallur Gummidpoondi Kavaraipettai - 601206	Land - 246/18A Land – 264/18A	Purchased Rs. 526620/- Rs. 496135/- April 2021	Approx. Rs. 10.5 L		(6)	(7)	(8)
				N. Umamageshwari Wife	Purchased from Mr. M. Vadivel Kavaraipettai	Nil	-

Signature

A NAGARAJAN Designation FOOD ANALYST

Date 31/144

## Note

1) \* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

1 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) To be submitted in triplicate.